

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 328**

New IA-3496/2024, IA-5453/2023

**In**

**IB-719(ND)/2022**

**IN THE MATTER OF:**

M/s. Montage Enterprises Pvt Ltd.

.... Petitioner/Applicant

Vs.

Ramgarh Tradelinks Pvt. Ltd.

.... Respondent

**Order under Section 9 of the Insolvency and Bankruptcy Code, 2016.**

**Order delivered on 10.07.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For Applicant : Mr. Anurag Ojha, Sr. Adv. in IA-5453/2023

For Respondent :

**ORDER**

**New IA-3496/2024**

The 5<sup>th</sup> Progress Report filed by the Liquidator is taken on record, subject to all just exceptions.

IA **disposed of.**

**IA-5453/2023**

Pleadings are complete.

List the matter for arguments **on 02.08.2024.**

-Sd-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

ANAND DUBEY

-Sd-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**